



THE TAMIL NADU LEGISLATIVE ASSEMBLY
SEVENTH LEGISLATIVE ASSEMBLY

FOURTH SESSION – FIRST MEETING
(From the 2nd February, 1982 to the 19th February, 1982)

RESUME OF BUSINESS

LEGISLATIVE ASSEMBLY DEPARTMENT
Fort St. George, Madras – 600 009.

PREFACE

This publication contains a brief resume of the Business transacted by the Tamil Nadu Legislative Assembly during its First Meeting in the Fourth Session of the Seventh Legislative Assembly held from 2nd February, 1982 to 19th February, 1982.

Madras-600 009.
19TH April 1982.

G.M.ALAGARSWAMY,
Secretary.

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**THE TAMIL NADU LEGISLATIVE ASSEMBLY
SEVENTH ASSEMBLY – FOURTH SESSION – FIRST MEETING**

**RESUME OF WORK TRANSACTED BY THE
TAMIL NADU LEGISLATIVE ASSEMBLY
FROM 1ST FEBRUARY 1982 TO 19TH FEBRUARY 1982**

I. SUMMONS

Summons for the first meeting of the Fourth Session of the Seventh Tamil Nadu Legislative Assembly were issued to the Members on the 11th January 1982, in G.O.Ms. No.5, Legislative Assembly Department, dated 11th January 1982.

II. DURATION OF THE FIRST MEETING

The first meeting of the Fourth Session of the Seventh Legislative Assembly commenced on the 1st February, 1982 was adjourned on the 19th February 1982 to meet again on the 26th February 1982.

III. SITTINGS OF THE ASSEMBLY

The Legislative Assembly met for 15 days during the period from 2nd February, 1982 to 19th February 1982 on the following dates:-

2nd February 1982, 4th February 1982, 5th February 1982, 6th February 1982, 8th February 1982, 9th February 1982, 10th February 1982, 11th February 1982, 12th February 1982, 13th February 1982, 15th February 1982, 16th February 1982, 17th February 1982, 18th February 1982 and 19th February 1982.

It also met in the evening on 17th February 1982 and 18th February 1982.

In terms of hours it sat for 73 hours and 37 minutes.

IV. OBITUARY REFERENCE.

Obituary references were made in the Assembly on the demise of the following persons on the dates noted against each:-

Serial number	Name	Constituency.	Period in which served as member.	Date of demise.	Date on which references was made in the House.
(1)	(2)	(3)	(4)	(5)	(6)
1.	Thiru M. Packirisami Pillai, Ex.M.L.A.	Perambur (Madras City).	1952-57 and 1957-62.	7-11-1981	2-2-1982
2.	Thiru S. Angamuthu Naicker, Ex-M.L.A.	Attur (Salem district).	1962-67	22-11-1981	2-2-1982
3.	Dr. M.V. Krishna Rao Former Minister and Ex-M.L.C.	Madras North Graduate.	1-4-1952 30-9-1953.	17-12-1981	2-2-1982
4.	Thiru K.S. Subramania Gounder, Ex-M.L.A.	Mecheri (Salem district). Sankagiri (Salem district).	1952-53 1957-62 and 1962-67	4-2-1982	5-2-1982

V. CONDOLENCE RESOLUTIONS

On the 2nd February 1982, the Hon. Leader of the House (Minister for Finance) moved the following Condolence Resolutions, viz.,

1. "இப்பேரவையில் 1967 ஆம் ஆண்டிலிருந்து 1971 ஆம் ஆண்டு வரையில் மதுரை மாவட்டம், திண்டுக்கல் தொகுதியிலிருந்து தமிழ்நாடு சட்டமன்றப் பேரவை உறுப்பினராக தேர்ந்தெடுக்கப் பெற்ற, திரு.ஏ. பாலசுப்பிரமணியம் அவர்கள், 1981 ஆம் ஆண்டு செப்டம்பர் திங்கள் 5ஆம் தேதியன்று மறைந்தார். அன்னார் இந்திய கம்யூனிஸ்ட் கட்சி (மார்க்சிஸ்ட்) தமிழ்நாடு மாநில செயலாளராக 1971 ஆம் ஆண்டிலிருந்து இருந்து வந்தார். அக்கட்சியின் அரசியல் தலைமைக் குழு (பொலிட் பீரோ) உறுப்பினராக 1978 ஆம் ஆண்டிலிருந்தும், சி.ஐ.டி.யு. தொழிற் சங்கத்தின் நிர்வாகிகளில் ஒருவராகவும், 1967 ஆம் ஆண்டு முதல் 1971 ஆம் ஆண்டு வரை தமிழ்நாடு சட்டமன்றப் பேரவையில் இந்திய கம்யூனிஸ்ட் கட்சியின் (மார்க்சிஸ்ட்) தலைவராகவும், மற்றும் பல்வேறு தொழிற்சங்கங்களில், தொழிலாளர்களுக்காகவும் தன் வாழ்நாளை அர்ப்பணித்தார்.

அன்னார் மறைந்ததைக் குறித்து இப்பேரவை தனது ஆழ்ந்த அனுதாபத்தையும், இரங்கலையும் அன்னாரை இழந்துவிட்ட, குடும்பத்தினருக்குத் தெரிவித்துக் கொள்கிறது".

2. "அரசியல் நிர்ணய சபை உறுப்பினராகவும், 1946 ஆம் ஆண்டிலிருந்து 1952 ஆம் ஆண்டுவரை அன்றைய ஒருங்கிணைந்த சென்னை சட்டமன்றப் பேரவை உறுப்பினராகவும், 1952 ஆம் ஆண்டிலிருந்து 1957 ஆம் ஆண்டுவரை அரியலூர் தொகுதியிலிருந்து தேர்ந்தெடுக்கப்பெற்று, நாடாளுமன்ற உறுப்பினராகவும், மேலும் 1957 ஆம் ஆண்டு முதல் 1962 ஆம் ஆண்டு வரை மேலூர் (ச.வ) தொகுதியிலிருந்தும், 1962 ஆம் ஆண்டு முதல் 1967 ஆம் ஆண்டு வரை சமயநல்லூர் (செ.வ) தொகுதியிலிருந்தும், 1962 ஆம் ஆண்டு முதல் 1967 ஆம் ஆண்டு வரை சமயநல்லூர் (செ.வ) தொகுதியிலிருந்தும் தமிழ்நாடு சட்டமன்றப் பேரவையின் உறுப்பினராகவும் தேர்ந்தெடுக்கப் பெற்றும், 1957 ஆம் ஆண்டு முதல் 1967 ஆம் ஆண்டுவரை திரு. காமராஜ் மற்றும் திரு. பக்தவத்சலம் ஆகியோர் அமைச்சரவைகளில் அமைச்சராகவும் பணியாற்றிய திரு. கக்கன் அவர்கள் எளிமையான வாழ்க்கையை மேற்கொண்டவரவார். அன்னார் 1981 ஆம் ஆண்டு டிசம்பர் திங்கள் 23 ஆம் நாளன்று மறைந்ததைக் குறித்து இப்பேரவை தனது ஆழ்ந்த துயரத்தைத் தெரிவித்துக் கொள்கிறது. அவரது மறைவால் வருந்தும் குடும்பத்தினருக்கு இப்பேரவை தனது ஆழ்ந்த பரிவையும் இரங்கலையும் தெரிவித்துக் கொள்கிறது".

3. "திரு. மோகன்லால் சுகாதியா அவர்கள் 1916 ஆம் ஆண்டு ஜீலைத் திங்கள் 31 ஆம் நாளன்று பிறந்தார். உதயபூர், நாத்தவாரா மற்றும் பம்பாயிலும் கல்வி பயின்றார். அன்னார் இளைஞர் காங்கிரசில் தீவிர பங்கு எடுத்துக் கொண்டு 'வெள்ளையனே வெளியேறு' போராட்டத்தில் ஒன்றரை ஆண்டு காலம் காவலில் வைக்கப்பட்டார். மேலார் மாநிலத்தில் உணவு, பொருள் வழங்கல், பொதுப்பணித்துறை மற்றும் துயர் துடைப்பு மறுவாழ்வுத்துறை அமைச்சராக பதவி வகித்தார். இராஜஸ்தான் மாநிலத்தின் உதயபுரி நகரத் தொகுதியிலிருந்து சட்டமன்றப் பேரவைக்குத் தேர்ந்தெடுக்கப்பட்டு, உணவு பொருள் வழங்கல் மற்றும் பாசனம் உட்பட்ட விவசாய அமைச்சராக 1951-52 ஆம் ஆண்டிலும், 1952-54 ஆம் ஆண்டில் விவசாயம் வருவாய் மற்றும் பஞ்சத்துயர் துடைப்புத் துறை அமைச்சராகவும், பின் நவம்பர் 1954 ஆம் ஆண்டிலிருந்து ஜீலைத் திங்கள் 1971 ஆம் ஆண்டுவரை இராஜஸ்தான் மாநிலத்தின் முதல் அமைச்சராகவும் பணி புரிந்தார்.

பிறகு 1972 ஆம் ஆண்டு பிப்ரவரி மாதம் 1ந் தேதியிலிருந்து 1976 ஆம் ஆண்டு சனவரி மாதம் 9 ஆம் தேதி வரை கர்நாடக மாநில ஆளுநராகவும், 1976 ஆம் ஆண்டு சனவரி மாதம் 10ந் தேதியிலிருந்து ஜீன் மாதம் 15 ஆம் தேதிவரை ஆந்திர மாநில ஆளுநராகவும், 1976 ஆம் ஆண்டு ஜூன் மாதம் 16-ஆம் நாளிலிருந்து 1977 ஆம் ஆண்டு ஏப்ரல் மாதம் 8 ஆம் நாள் வரை நம் மாநிலத்தில் ஆளுநராகவும் இருந்தார். அன்னார் இன்று காலை இராஜஸ்தான் மாநிலத்தில் பிசானிர் நகரில் இயற்கையெய்தினார். அவர் சிறந்த அரசியல்வாதியாகவும், திறமைமிக்க நிர்வாகியாகவும் விளங்கினார். அவர் தற்பொழுது நாடாளுமன்றத்தில் உறுப்பினராகவும் இருந்தார். அன்னார் மறைந்ததைக் குறித்து இப்பேரவை தனது ஆழ்ந்த துயரத்தை தெரிவித்துக் கொள்கிறது. அவரது மறைவால் வருந்தும் குடும்பத்தினருக்கு இப்பேரவை தனது ஆழ்ந்த பரிவையும், இரங்கலையும் தெரிவித்துக் கொள்கிறது".

VI. GOVERNOR'S ADDRESS AND MOTION OF THANKS THEREUPON

Thiru Sadiq Ali, Governor of Tamil Nadu addressed the Members of both the Houses of the Legislature assembled together in the Legislative Assembly Chamber, Fort.St.George, Madras at 11-00 a.m. on Monday, the 1st February 1982.

The Motion of Thanks to the Governor's Address was moved by Thiru J.C.D. Prabhakaran and seconded by Thiru V.P. Balasubramanian on the 2nd February 1982.

The discussion on the Motion of thanks took place in the Assembly for eight days, Viz., 2nd February 1982, 4th February 1982, 5th February 1982, 6th February 1982, 8th February 1982, 9th February 1982, 10th February 1982 and 11th February 1982, Forty-eight Members took part in the discussion. The Hon. Chief Minister replied to the debate on the 10th and 11th February 1982.

Thirty-four amendments to the Motion of Thanks were received of which eighteen amendments were actually moved in the House on 11th February 1982. At the end of discussion on the motion of thanks, all the amendments were by leave of the Houses withdrawn on 11th February 1982 except the amendments given by Thiruvallargal P. Nedumaran, Kumari Anandan, S. Alagarsamy, S. Andi Thevar, R. Umanath, S. Balan, P. Md. Ismail, P. Vijayaraghavan which were put to vote and declared lost and the original Motion of Thanks to the Governor's Address was adopted on the 11th February 1982.

VII. PANEL OF CHAIRMEN

On the 2nd February 1982, Hon. Speaker announced the following Panel of Chairmen for the Fourth Session of the Seventh Tamil Nadu Legislative Assembly:-

- (1) Thiru V.P. Balasubramanian.
- (2) Thiru P. Venkatasubramanian.
- (3) Thiru Durai Murugan.
- (4) Thiru L. Balaraman.

VIII. QUESTIONS

Two hundred and sixty Starred Questions and one Short Notice Question were answered in the floor of the House.

IX. ADJOURNMENT MOTIONS

The following notices of Motions for Adjournment of the Business of the House were brought before the House and the Hon. Speaker with held the consent to raise the same after hearing both Members and Hon. Ministers concerned:-

Serial number	Date	Name of the Members.	Subject.
(1)	(2)	(3)	(4)
(1)	8th February 1982	Thiruvallargal- A. Rahman Khan P. Eswaramoorthy alias Soranam M. Appadurai R. Navaneetha Krishna Pandian.	Expulsion on nine students of New College in Madras City and the Students agitation in the Pachaiyappa's College.
(2)	10 th February 1982.	Thiurvalargal- Kumari Anandan M.Appadurai P.Nedumaran P.Eswaram oorthy Alias Soranam S.Balan N.Sundraraj P.Vijayaraghavan	Alleged ill-treatment of a temple Archakar of Tiruchendur Temple on 26 th January 1982 by the Police.

Serial number	Date	Name of the Members.	Subject.
(1)	(2)	(3)	(4)
3.	17th February 1982.	Thiruvallargal- L. Balaraman, P.S. Thiruvengadam K.R.Sundaram, N.A.P. Poongavanam.	Police firing at the Jallikattu organised in K.V. Kuppam in North Arcot district.
4.	18th February 1982.	Thiruvallargal- M. Arumugam P. Nedumaran R. Umanath S. Andi Thevar.	Police lathi charge on a procession in connection with a public meeting at Denkani Kottai on 14th February 1982.
5.	19th February 1982.	Thiruvallargal- S. Andi Thevar P. Nedumaran A. Chandrasekaran N. Varadarajan M. Ambigapathi P. Ponnurangam P. Vijayaraghavan R. Navaneethakrishna pandian.	Ill treatment meted out to Thirumathi M. Seeniammal, Teacher in Panchayat Union School Vadipatti in Vadipatti Police Station.
6.	19th February 1982.	Thiruvallargal- A. Rahman Khan R. Umanath M. Ambigapathy.	Attempt to kill the Leader of the Opposition on 18th February 1982.

**X. CALL ATTENTION NOTICES UNDER RULE 54 OF THE
TAMIL NADU LEGISLATIVE ASSEMBLY RULES**

Twenty statements were made on the floor of the House by the Hon. Ministers under Rule 54 of the Tamil Nadu Legislative Assembly Rules on the following matter of urgent public importance:-

<i>Serial No. (1)</i>	<i>Date on which the statement was made (2)</i>	<i>Name of the Member who called the attention of the Minister (3)</i>	<i>Minister who made the statement (4)</i>	<i>Subject (5)</i>
1	6th February 1982.	Thiru V.P. Balasubramanian.	Hon. Minister for Agriculture.	Incidence of "Thrips in onion crops in Vedasandur taluk in Madurai dist. causing hardship to the Agriculturists.
2.	6 th February 1982	Dr. K. Sowrirajan	Hon. Minister for Local Administration.	Increase of Mosquito nuisance in Madras City and the need to take preventive measures.
3.	8th February 1982.	Thiruvallargal- P.S. Thiruvengadam, S. Alagarsamy R. Karupiah, P. Uthirapathy, M. Arumugam, T.K. Nallappan, R. Krishnan, J. Hemachandran S.N. Ramaswamy, R. Navaneetha Krishna Pandian, E. Muthu Ramalingam, R. Thamaraikani P. Ponnurangam, Babu Janarthanam M. Chinnasamy.	Hon. Minister for Education.	Strike by the students of Polytechnic all over Tamil Nadu to press their demands.

<i>Serial No.</i> (1)	<i>Date on which the statement was made</i> (2)	<i>Name of the Member who called the attention of the Minister</i> (3)	<i>Minister who made the statement</i> (4)	<i>Subject</i> (5)
4.	8th February 1982	Thiru D. Venugopal	Hon. Minister for irrigation.	Non-Supply of Water from the left Bank canal of Sathanur dam to the 10 Villages situated at this for end of the canal and the consequent withering away of crops.
5.	10th February 1982.	Thiruvallargal- M. Vincent, O. Subramaniam, R. Arunagiri, N. Varadarajan, R. Krishnan, J. Hemachandran P. Eswaramoorthy, alias Soranam R. Umanath., D. Mony, S. Sivasamy T.K. Nallappan	Hon. Minister for Finance.	Hardship experienced by the Agriculturists due to the levy imposed on procurement of paddy and the consequent closure of rice shops.
6.	10th February 1982.	Thiruvallargal- C.T. Chidambaram R. Thamaraiyani	Hon. Minister for Education.	Arrest of students of Alagappa Arts College, Karaikudi who were on hunger strike.
7.	11th February 1982.	Thiru S. Ramalingam.	Hon. Minister for Health.	Hardship caused to public due to shortage of X-ray films and Chemicals in Government Hospitals in Thanjavur district.

<i>Serial No.</i> (1)	<i>Date on which the statement was made</i> (2)	<i>Name of the Member who called the attention of the Minister</i> (3)	<i>Minister who made the statement</i> (4)	<i>Subject</i> (5)
8.	11th February 1982.	Thiruvallargal- S. Balan, L. Elayaperumal, A. Selvarasan, R. Thamaraiikani.	Hon. Minister for Health.	Need to take immediate steps to prevent contagious diseases like small-pox in Madras City.
9.	17th February 1982.	Thiruvallargal R. Thamaraiikani, M. Chinmnasamy A.C. Shanmugam	Hon. Minister Education.	The plight of weavers due to Non-disbursement of dues to their Co-operative Societies by Co-optex.
10.	12th February 1982.	Thiru S. Ramalingam	Hon. Minister for Adi-Dravidar Welfare.	Outbreak of Malaria in Adi-Dravidar Welfare hostel in Peralam, Thanjavur district due to stagnation of sewerage water near drinking water pipe.
11.	15th February 1982.	Thiruvallargal- P. Ponnurangam R. Navaneethakrishna Pandian E. MuthuRamalingam, J. Hemachandran R. Krishnan, D. Mony, S. Algarsamy R. Karuppiyah, P. Uthirapathi, M. Arumugam, T.K. Nallappan, R. Thamaraiikani, Babu Janarthanan.	Hon. Chief Minister.	Fire accident in a match factory in Chellapatti near Sankarankoil resulting in the death of six persons.

<i>Serial No.</i> <i>(1)</i>	<i>Date on which the statement was made</i> <i>(2)</i>	<i>Name of the Member who called the attention of the Minister</i> <i>(3)</i>	<i>Minister who made the statement</i> <i>(4)</i>	<i>Subject</i> <i>(5)</i>
12.	15th February 1982	Thiruvallargal- S. Balan, P. Nedumaran, K. Paramalai P. Eswaramoorthy alias Soranam R. Umanath.	Hon. Minister for Industries.	Non-availability of cement causing hardship to the Public, Government Employees who have obtained house building loan for construction of house and Masons who are thrown out of employment.
13.	16th February 1982.	Thiruvallargal- K. Kallan, M. Ranganathan R. Thamaraiikkani	Hon. Minister for Rural Industries.	Possible closure of Co-operative tea factories in The Nilgiris district as they are running on loss affecting the agriculturists.
14.	16th February 1982.	Dr. K. Sowrirajan	Hon. Minister for Rural Industries.	Situation arising out of the Judgment of the Supreme Court of India directing admission to M.D. course to Diploma holders (after M.B.B.S.) only and the consequent apprehension among Medical Students in our State.
15.	17th February 1982.	Thiruvallargal- P. Venkatasubramanian P. Eswaramoorthy alias Soranam R. Krishnan, C. Palanimuthu, Tmt. T. Rajambal.	Hon. Minister for Finance.	Theft of paddy bags worth rupees eight lakhs from this Civil Supplies Corporation godown, Authur Salem district.

<i>Serial No.</i> <i>(1)</i>	<i>Date on which the statement was made</i> <i>(2)</i>	<i>Name of the Member who called the attention of the Minister</i> <i>(3)</i>	<i>Minister who made the statement</i> <i>(4)</i>	<i>Subject</i> <i>(5)</i>
16.	17th February 1982.	Thiruvallargal- M. Chinnasamy, S. Balakrishnan, K.A. Sengottaiyan.	Hon. Minister for Industries.	Refusal by the Pugalur sugar mill' Management in Tiruchirapalli District to procure sugar cane for the current season and the consequent hardship caused to the sugarcane cultivators.
17.	18th February 1982.	Thiru S. Semmalai	Hon. Minister for Local Administration.	Anxiety prevailing among the public due to the growth of "Partheenium plants" in large numbers in Salem Town.
18.	18th February 1982.	Thiruvallargal- R. Rajamanickam R. Thamaraiikkani P.S. Thiruvengadam	Hon. Minister for Health.	Death of children in Tamil Nadu due to brain fever and the immediate need to prevent the same.
19.	19th February 1982	Thiruvallargal- N. Palanivel A. Rahmankhan.	Hon. Minister for Finance,	The anxiety prevailing among the public due to the proposed cut from March 1982 in the quantity of sugar supplied to family ration card in Tamil Nadu.
20.	19th February 1982	Thiruvallargal- P. Theertharaman R. Navaneetha krishna pandian. E. Muthuramalingam	Hon. Minister for Finance.	The plight of the public due to the recent hike in prices of food stuff in hotels.

XI. LEGISLATIVE BUSINESS

During the period under review thirteen bills were introduced of which eleven Bills were considered and passed. One Bill introduced during the previous session was also considered and passed. The detail of Bills introduced during the period, considered and passed and pending consideration are as follows:-

<i>Serial number</i>	<i>Title of the Bills.</i>	<i>Date of Introduction.</i>	<i>Date of Consideration and passing.</i>
(1)	(2)	(3)	(4)
1.	The Tamil Nadu General Sales Tax (Third Amendment) Bill, 1981 (L.A. Bill No.63 of 1981)	22-8-1981	16-2-1982
2.	The Tamil Nadu Contingency fund (Amendment) Bill, 1982 (L.A. Bill No.1 of 1982)	5-2-1982	16-2-1982
3.	The Tamil Nadu Debt Relief (Amendment) Bill, 1982 (L.A. Bill No.2 of 1982)	5-2-1982	17-2-1982
4.	The Indian Penal Code of Criminal Procedure (Tamil Nadu Amendment) Bill, 1982 (L.A. Bill No.3 of 1982)	8-2-1982	17-2-1982
5.	The Tamil Nadu Panchayat (Appointment of Special Officers) Amendment Bill, 1982 (L.A.Bill No.4 of 1982)	8-2-1982	17-2-1982
6.	The Tamil Nadu Panchayat Union Councils (Appointment of Special Officers) Amendment Bill, 1982 (L.A. Bill No.5 of 1982)	8-2-1982	17-2-1982
7.	The Tamil Nadu Panchayat (Amendment Bill), 1982 (L.A. Bill No.6 of 1982)	8-2-1982	7-2-1982
8.	The Tamil Nadu Prevention of Dangerous Activities of Boot-leggers, Drug-Offenders, Goondas , Immoral , Traffic Offenders and Slum-Grabbers Bill, 1982 (L.A. Bill No.7 of 1982).	10-2-1982	18-2-1982
9.	The Madras University, Annamalai University and Perarignar Anna University of Technology Amendment) Bill, 1982 (L.A. Bill No.7 of 1982).	11-2-1982	16-2-1982

<i>Serial number</i>	<i>Title of the Bills.</i>	<i>Date of Introduction.</i>	<i>Date of Consideration and passing.</i>
(1)	(2)	(3)	(4)
10.	The Tamil Nadu University Bill, 1982 (L.A. Bill No.9 of 1982).	11-2-1982	17-2-1982
11.	The Perarignar Anna University of Technology (Amendment and Special Provisions) Bill, 1982 (L.A.Bill No.10 of 1982)	11-2-1982	Pending Consideration.
12.	The Tamil Nadu Relief Undertrakings (Special Provisions) Amendment Bill, 1982 (L.A. Bill No.11 of 1982)	11-2-1982	18-2-1982
13.	The Tamil nadu payment of Salaries (Amendment) Bill 1982 (L.A. Bill No 12 of 1982)	17-2-1982	18-2-1982
14.	The Tamil Nadu Public property (Prevention of Destruction and Loss) Bill, 1982 (L.A. Bill No.13 of 1982).	19.2.1982	Pending consideration

XII. MOTIONS UNDER RULE 181 OF THE TAMIL NADU LEGISLATIVE ASSEMBLY RULES

The following motions under rule 181 of the Tamil Nadu Legislative Assembly Rules were moved during the period:-

(1) On the 16th February 1982, Thiru Durai Murugan moved "That this House disapproves the Madras University, Annamalai University and Perarignar Anna University of Technology (Amendment) Ordinance No.18 of 1981) (Tamil Nadu Ordinance No. 18 of 1981) promulgated by the Governor on 21st December 1981.

The Notices of motion was put to vote and declared lost.

(2) On the 17th February 1982, Thiru K.P. Palaniappan moved "that this House disapproves the Tamil Nadu Panchayat (Fifth Amendment) Ordinance, 1981 (Tamil Nadu Ordinance No.16 of 1981) promulgated by the Governor on 9th December 1981".

The motion was withdrawn by the Member.

(3) On the 17th February 1982, Thiru K.P. Palaniappan moved "that this House disapproves the Tamil Nadu Panchayats (Appointment of Special Officers) Third Amendment Ordinance 1981 (Tamil Nadu Ordinance No.14 of 1981) promulgated by the Governor on 9th December 1981".

The motion was withdrawn by the Member.

(4) On the 17th February 1982, Thiru K.P. Palaniappan moved "that the house disapproves the Tamil Nadu Panchayat Union Council (Appointment of special Officers) Amendment Ordinance 1982 (Tamil Nadu Ordinance No.15 of 1981) promulgated by the Governor on 9th December 1981".

The motion was withdrawn by the Member.

(5) On the 17th February 1982, Thiru A. Rahmankhan, moved "that this House disapproves the Indian penal Code and the code of criminal Procedure (Tamil Nadu Amendment) Ordinance 1981 (Tamil Nadu Ordinance No. 12 of 1981) promulgated by the Governor on 20th September 1981".

The Motion was put to vote and declared lost.

(6) On the 18th February 1982, Thiru A. Rahman Khan moved "that this House disapproves the Tamil Nadu Prevention of Dangerous Activities of Boot-leggers, Drug-Offenders. Goondas, Immoral Traffic Offenders and Slum-Grabbers Ordinance, 1981 (Tamil Nadu Ordinance No.1 of 1982) promulgated by the Governor on 5th January 1982".

The Motion was put to vote and declared lost.

XIII. GOVERNMENT MOTIONS

(1) On the 8th February 1982, the Hon. Leader of the House moved that Rule 31 of the Tamil Nadu Legislative Assembly Rules relating to time for question be suspended on the 9th February 1982.

The Motion was put and carried.

(2) On the 11th February 1982, Hon. Minister for Information and Religious Endowments moved the following Motion:

"That the action taken by Government as indicated in the Memorandum of action annexed to G.O.M.S. No.161, Public (Law and Order-A) Department date 1st February 1982 on the recommendations contained in the Report of Justice Thiru C.J.R. Paul, Retired Judge of Madras High Court, one-Man Commission appointed to enquiries in to facts and circumstances leading of the death of Thiru C. Subramania Pillai, Verification Officer, Hindu Religious and Charitable Endowments Department at Tiruchendur on 26th November 1980 (Placed on the Table of the House on 2nd February 1982) be taken up for discussions.

The above Motion was discussed in the House on 11th, 12th and 13th February 1982 and the Motion was talked out. Fourteen Members took part in the discussion.

(3) On the 12th February 1982, Hon. Leader of the House moved that Rule 31 of the Tamil Nadu Legislative Assembly Rules relating to time for question be suspended on the 13th February 1982.

The Motion was put and carried.

(4) On the 15th February 1982 Hon. Minister for Co-operations and Law moved the following Motion:-

"That the recommendation contained in the Report of Thiru M.A. Murugesan, Additional District and Sessions Judge, Madurai as an one man commission, appointed to enquire into the facts and circumstances leading to the death of convicts Karuppan on 23rd August 1979 and Mariappa and the action taken by the Government as indicated in the memorandum of action arranged in G.O. Ms. No. 683, House, dated 27th March 1981 thereon (Placed on the Table of the House on 30th April 1981) be taken up for discussion".

The above Motion was discussed in the House on 15th February", 1982 and the Motion was talked out. 5 Members took part in the discussion.

XIV. ELECTION TO SENATE OF THE MADURAI KAMARAJ UNIVERSITY

On 11th February 1982, Hon. Speaker announced to the House that Thiruvallur C.T. Chidambaram, A. Chandrasekaran, V. Balakrishnan and R.T. Gopalan have been elected to the Senate of the Madurai Kamaraj University with reference to his announcement on 2nd February 1982.

XV. PRESENTATION OF COMMITTEE REPORTS

Name of the Report.	Date of Presentation
(1)	(2)
1. Report of the Committee of Privileges	4th February 1982.
2. Twelfth Report of the Committee on Public Undertakings.	Do.
3. Thirteenth Report of the Committee on Public Undertakings.	Do.
4. Fourteenth Report of the Committee on Public Undertakings.	Do.
5. Ninth Report of the Committee on Estimates.	8th February 1982.
6. Tenth Report of the Committee on Estimates.	Do.

XVI. ANNUAL FINANCIAL STATEMENT FOR 1981-82 AND SUPPLEMENTARY FINANCIAL STATEMENT FOR 1980-81 OF THE TAMIL NADU ELECTRICITY BOARD

The discussion on the Annual Financial Statements for 1981-82 and the Supplementary Financial Statement for 1980-81 of the Tamil Nadu Electricity Board was initiated by Hon. Thiru S. Ramachandran, Minister for Electricity and the discussion took place for two days on 18th February 1982 and 19th February 1982.

XVII. PAPERS PLACED ON THE TABLE OF THE HOUSE.

During the period 136 papers were placed on the Table of the House, details of which are given below:-

A. Statutory Rules and Order	103
B. Reports, Notification and other papers	33
Total	136
